

**(1998) 09 CAL CK 0060**

**Calcutta High Court**

**Case No:** Civil Revisional Jurisdiction C.O. No. 606 of 1998

M/s India Steam Laundry (P) Ltd.

APPELLANT

Vs

Sisir Kumar Deb

RESPONDENT

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**Date of Decision:** Sept. 16, 1998

**Acts Referred:**

- Civil Procedure Code, 1908 (CPC) - Order 14 Rule 2, Order 14 Rule 2(2), 115A, 141, 2(2)
- Constitution of India, 1950 - Article 227
- West Bengal Premises Tenancy Act, 1956 - Section 13, 17(2), 17(3), 17(4)

**Citation:** (1999) 1 CALLT 1

**Hon'ble Judges:** Dibyendu Bhusan Dutta, J

**Bench:** Single Bench

**Advocate:** Mr. Sudhis Dasgupta, Mr. Suvrankamal Mukherjee and Mr. Debasish Roy, for the Appellant; Mr. Animesh Kanti Ghosal and Mr. S.K. Bhattacharya, for the Respondent

**Final Decision:** Dismissed

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**Judgement**